

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 23rd NOVEMBER, 2023

No. 294 A: The Court has been pleased to direct that every month on the last working Saturday, the C.J.M. and the SSP/SP of the District shall have a Coordination Meeting to effectively find out means and ways to tackle the issue of delay in filing of final forms in criminal cases, execution of warrant of arrest, production of witnesses etc.

Other causes which contribute in delay in disposal of criminal proceedings shall also be considered in the Police-Magistrate Coordination Meeting.

By order of the Court
Sd/- Mohammad Shakir
Registrar General

Memo no. 4221 /Apptt. Dated Ranchi the 23/11/2023

Copy forwarded to the Principal Secretary, Law (J) Department, Jharkhand, Ranchi/ the Principal Secretary, Department of Home, Jail & Disaster Management, Jharkhand, Ranchi / all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Chief Judicial Magistrate & SSP/SP of all the districts of the State for information and needful / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same in the official website of this Court.

Registrar General

